

21.5.2003

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

List has been revised. None is present for the parties.

By this OA applicant has questioned the order dated 28.9.1995 by which respondent no.5 was appointed as Head of the Division. The applicant's grievance was that he should have been given ~~not function~~ chance as head of the department. This OA was filed on 1.11.1995. The applicant had one year to serve. In the circumstances, applicant must have attained the age of superannuation long back and this OA has been rendered infructuous due to lapse of time.

The OA is accordingly dismissed as infructuous. No order as to costs.

 MEMBER(A)

 VICE CHAIRMAN

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